

**GOVERNMENT OF INDIA  
PRIME MINISTER  
LOK SABHA**

UNSTARRED QUESTION NO:1553  
ANSWERED ON:14.08.2013  
RESERVATION IN PRIVATE SECTOR  
Punia Shri P.L.

**Will the Minister of PRIME MINISTER be pleased to state:**

- (a) whether the Government has taken initiatives to implement reservation policy in private sector for Schedule Castes and Schedule Tribes;
- (b) if so, the details of the policy worked out for this purpose; and
- (c) if not, the reasons therefor?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

(a) to (c): A high level Coordination Committee has been constituted in October, 2006 to carry forward the dialogue with the Industry on Affirmative Action in the Private Sector. It has been holding meetings with the representatives of Industrial bodies like Federation of Indian Chambers of Commerce and Industry (FICCI), Associated Chambers of Commerce and Industry of India (ASSOCHAM) and Confederation of Indian Industry (CII), who have developed their respective Codes of Conduct on affirmative action for adoption by their members. These Codes of Conduct provide, inter alia, for inclusive policies and non-discrimination.